

Q291/2

23/04/08

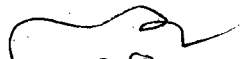
Hon. Mr. T. R. Ramesh, J.M.

App. Done.

Rep. Mr. V.P. Rai for Mr. A. Kumar.

App. can be used filed

RA time is granted till 22/5/08
for filing RA in default, right
to file RA is forfeited.


J.M.

D.

22/05/08

Re. Mr. Justice then Kamesh
Re. Mr. Shailendra Bady, J.M.

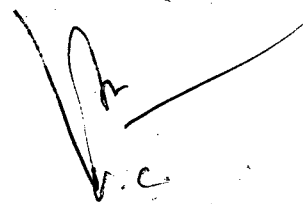
Pl. B. Kumar appears for
the applicant and pl. B.P. Rai
for Sh. Anil Kumar for the
respondents.

Justice cannot have stated
that this on has become infructuous
as the relief claimed in the
OA has already been granted
by the department.

So this OA is dismissed

as infructuous.


J.M.


V.C.

OK
S.R.A. has
not been filed.

13
21/5/08.

OK
copy of order
dated 22-5-08
received
22-5-08